

HIGH COURT OF HIMACHAL PRADESH, SHIMLA

No.HHC/Admn.6 (20)/77-XIX-

Dated Shimla, the 10th November, 2017.

NOTIFICATION

It is notified for information of the general public that the holidays and vacations to be observed by the Subordinate Courts in H.P. during the calendar year 2018 shall be as follows:-

HOLIDAYS FOR THE SUBORDINATE COURTS

GAZETTED HOLIDAYS

<u>Name of holiday(s)</u>	<u>Date(s) on which these fall</u>	<u>Day or Days of the week</u>
All Sundays		
All Second Saturdays		
Statehood Day	25 th January	Thursday
Republic Day	26 th January	Friday
Maha Shivratri	14 th February	Wednesday
Holi	2 nd March	Friday
Good Friday	30 th March	Friday
Budha Purnima	30 th April	Monday
Idu'l Fitr	16 th June	Saturday
Independence Day	15 th August	Wednesday
Idu'l Zuha	22 nd August	Wednesday
Janmashtami	3 rd September	Monday
Muharram	21 st September	Friday
Mahatma Gandhi's Birthday	2 nd October	Tuesday
Dussehra Holidays	15 th October to 20 th October	Monday to Saturday
Deepawali Holidays	7 th November to 9 th November	Wednesday to Friday
Guru Nanak Dev's Birthday	23 rd November	Friday
Christmas	25 th December	Tuesday

NOTE:

- 1) The above list does not include the holidays on account of Ram Navami(25th March), Dr. B.R. Ambedkar's Birthday (14th April), Himachal Day(15th April) and Raksha Bandhan (26th August) being Second Saturday and Sunday.
- 2) The District and Sessions Judges at their discretion shall declare two holidays in the calendar year on the occasion of important fairs and festivals peculiar to the places, within their respective jurisdiction.

VACATIONS:

- i) Vacation in the winter zone in Subordinate Courts will be observed from 22.1.2018 to 17.2.2018.
- ii) Vacation in the summer zone in Subordinate Courts will be observed from 18.6.2018 to 13.7.2018.

Note: Limitation will not run during the vacations and Gazetted holidays.

**BY ORDER OF THE HON'BLE HIGH COURT
REGISTRAR GENERAL**

D & SJ
15/11/17

Endst. No.HHC/Admn.6 (20)/77-XVIII-3117-43 Dated: 10.11.2017.

Copy forwarded for information to:-

1. The Secretary Govt. of India, Ministry of Home Affairs, New Delhi.
2. The Secretary General, Supreme Court of India, Tilak Marg, New Delhi.
3. The Principal Private Secretary to Hon'ble the Chief Justice High Court of H.P., Shimla.
4. The Chief Secretary to the Govt. of H.P. Shimla.
5. The Principal Secretary/Special Secretary/Additional Secretary (Law) to the Govt. of H.P. Shimla.
6. The Registrar General, all High Courts in India.
7. The Secretary/Private Secretary/Personal Assistants to the Registrar General/ Registrar(Vigilance)/ Registrar(Judicial)/ Registrar(Rules)/Registrar(Administration)/Registrar(Establishment) Registrar(Accounts)/Central Project Coordintor, High Court of H.P.
8. The Advocate General, H.P. Shimla.
9. The Registrar, H.P. Administrative Tribunal, Shimla.
10. The Registrar, Lokayukta, H.P., Shimla.
11. All the District/Additional District & Sessions Judges/Senior Civil Judges/Secretaries District Legal Service Authority/Mobile Traffic Magistrates/ Civil Judges in H.P.
12. The Presidents, District Consumers forums, Shimla, Mandi and Dharamshala, H.P.
13. The Presiding Officers, Labour Court, Shimla and Dharamshala, H.P.
14. The Member Secretary/Administrative Officer, H.P. State Legal Aid Service Authority, Shimla-9.
15. The Director/Joint Director/Deputy Director H.P. Judicial Academy, Ghandal, P.O. Shakrah, Sub-Tehsil Dhami, Dsitric Shimla-171011.
16. The Chairman, Himachal Pradesh Waqf Tribunal, Dharamshala.
17. The Secretary, Supreme Court Bar Association, New Delhi.
18. The Secretary, H.P. High Court Bar Association, Shimla.
19. The Secretary, Bar Council of India, New Delhi.
20. The Secretary, Bar Council, of H.P. Shimla.
21. All the Secretaries of Bar Associations in H.P.
22. The Accountant General(Audit), H.P., Shimla.
23. The Accountant General (A&E), H.P., Shimla.
24. All the Additional Registrars/Deputy Registrars/Assistant Registrars/ Secretaries/Court Masters/Private Secretaries/Chief Librarian/Section Officers/Public Relation Officer/Protocol Officer/Estate Officer/Court Officer, Court Managers, High Court of H.P., Shimla.
25. The Section Officer (Computer) of this Registry for conversion of the same into digital form on Gazette Website.
26. The President/General Secretary, H.P. High Court Non-Gazetted Employees Association, Shimla.
27. Guard file.


Additional Registrar(O&A)